

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 62 of 2013**

**Dated : 25<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**PTC India Ltd.**

**.... Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant(s):

Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Rajiv Bhardwaj  
Mr. Ravi Krishna  
Mr. Varun Pathak

Counsel for the Respondent(s):

Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for GUVNL

**ORDER**

The learned counsel for the Appellant seeks some time to file the Rejoinder. He is directed to file the Rejoinder and the Written Submissions on or before 10.05.2013 after serving copy on the other side.

Post the matter for hearing on **15.05.2013**

**(Rakesh Nath)**  
**Technical Member**  
**ts/rkt**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**